

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 271
CP-40/ND/2021

IN THE MATTER OF:

Mr. Suresh Goel Manohar Lal

... **Applicant/Petitioner**

Vs.

**M/s Photon Infrastructure Pvt Ltd &
Others**

... **Respondent**

Under Section: 241-242

Order delivered on 17.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Arun Saxena and Mr. Saral Sharma Advocates for the Petitioner, Adv. Abhijeet Sinha, Adv. Shankari Mishra, Adv. Dawneesh Shaktivats, Adv. Sumeet Kaul for Respondent No.2

ORDER

Renotify this case on 28.04.2021



**(T.S. SINGH)
COURT OFFICER**